

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:4409  
ANSWERED ON:07.12.2010  
INVESTMENT IN MINING SECTOR  
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

**Will the Minister of MINES be pleased to state:**

- (a) whether there exists any statutory provision for pro-active engagement between the Government and prospective investors in mineral sector in the country;
- (b) if so, the details thereof; and
- (c) the mechanism to address the concerns of mineral industry?

**Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

(a) to (c): There is no provision for pro-active engagement between the Government and prospective investors in the mineral sector in the Mines and Minerals (Development and Regulation) Act, 1957 or Rules framed thereunder. However, the Government has set up a Mineral Advisory Council which provides adequate platform for addressing the concerns of Stakeholders, including the Industry.